

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-797/2015 in  
OA-1003/2014**

**New Delhi this the 02<sup>nd</sup> day of August, 2017**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Sh. Shekhar Agarwal, Member (A)**

Sh. B.L. Sharma, (Aged about 67 years),  
S/o Sh. Ram Narain Sharma,  
R/o 402, Shiv Krupa CHS,  
Charkop, Kandivali (West),  
Mumbai 400067.

... Petitioner

(through Sh. Sushil Kr. Malik)

Versus

1. Sh. Sekhar Basu, Secretary,  
Dept. of Atomic Energy & Chairman Atomic Energy  
Commission, DAE Branch, Secretariat, South Block,  
Gate No. 4, New Delhi-110001.

2. Sh. Alok Rawat, Secretary,  
Department of Pensions & Pensioners' Welfare,  
Lok Nayak Bhawan, Khan Market, New Delhi-110003.

3. Sh. Sanjeev Srivastav, Chief Controller of Accounts,  
Central Pension Accounts Office, Trikoot Building,  
Bhikaji Cama Place, New Delhi. ...

Respondents

(through Sh. S.M. Arif and Sh. R.N. Singh)

**ORDER (ORAL)**

**Mrs. Jasmine Ahmed, Member (J)**

Sh. Sushil Kumar Malik, learned counsel for the petitioner, Sh. S.M. Arif for  
respondent Nos. 1 and 2 and Sh. R.N. Singh for respondent No. 3 present.

2. Counsel for the parties stated that the issue involved in this matter is  
already pending before Hon'ble Apex Court. Accordingly, the matter is  
adjourned sine-die.

3. Learned counsel Sh. R.N. Singh who is representing respondent No. 3 states that henceforth he will not represent respondent No. 3. Sh. S.M. Arif will be representing all the respondents.

**(Shekhar Agarwal)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

/ns/